

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 3/2022 in W.P.(C) No. 754/2016

MOHAMMAD ADEEB

Petitioner(s)

VERSUS

SANJEEV KAUSHAL & ANR.

Alleged Contemnor/Respondent(s)

(FOR ADMISSION and IA No.169761/2021-APPLICATION FOR PERMISSION)

Date : 31-01-2022 This petition was orally mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Ms.Indira Jaising, Sr.Adv.(Orally mentioned by)  
Mr. Fuzail Ahmad Ayyubi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.

Upon being orally mentioned by the learned Senior counsel appearing for the petitioner seeking urgent listing of the matter, the Registry is directed to list this matter before an appropriate Bench.

(VISHAL ANAND)  
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)  
COURT MASTER (NSH)